

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 29<sup>th</sup> January, 2020

NOTICE

This is to inform that the Registrar Court of this Tribunal could not sit w. e. f. 14.01.2020 to 24.01.2020. The matters listed on the above said period (including evidence matters) shall be shifted on the following dates as mentioned below:

<b>Date on which Registrar Court could not sit</b>	<b>date on which these matters are shifted</b>
(1)	(2)
14/01/2020	03/02/2020
15/01/2020	05/02/2020
16/01/2020	07/02/2020
17/01/2020	10/02/2020
20/01/2020	11/02/2020
21/01/2020	13/02/2020
22/01/2020	14/02/2020
23/01/2020	17/02/2020
24/01/2020	18/02/2020

Evidence matters listed during the above said period shall also be listed under the heading 'For Directions' for assigning fresh date for evidence.

  
Desk Officer

Copy to:

1. Notice Board.
2. TDSAT's website.